

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

I.A. 113/2016
In CP 15/241-242/(MB)2016

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.06.2018.

NAME OF THE PARTIES: **Urban Infrastructure Trustee Ltd. & Ors.**

v/s.

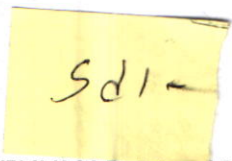
**Neelkanth Township & Construction Pvt.
Ltd.**

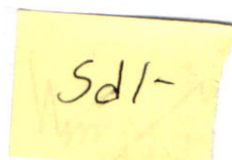
SECTION OF THE COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013

Order

19. I.A. 113/2016 In CP 15/241-242/(MB)2016

Both sides present. List this matter on 12.07.2018.


RAVIKUMAR DURAISAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)